

**IN THE NATIONAL COMPANY LAW TRIBUNAL
COURT NO. IV, NEW DELHI**

**Item No. 14
Appeal No.976/252/ND/2019**

Under Section: 252

In the matter of:

Income Tax Officer Ward 15(4) M/s LS Arts Pvt Ltd**Appellant**

Vs.

ROC & Another.

....**Respondent**

Order delivered on 10.12.2019

CORAM

**DR. DEEPTI MUKESH,
HON'BLE MEMBER (J)
SHRI HEMANT KUMAR SARANGI,
HON'BLE MEMBER (T)**

For the Appellant : Ms. Bhawna Singh, Adv. for
Ms. Lakshmi Gurung, St. Counsel
For the ROC :
For the IT :

ORDER

Learned counsel for the appellant seeks and granted time to serve through substituted service being publication and file service affidavit. Adjourned to 18.03.2020.

**Sd/-
(HEMANT KUMAR SARANGI)
MEMBER (TECHNICAL)**

**Sd/-
(DR. DEEPTI MUKESH)
MEMBER (JUDICIAL)**

Vaishali